

Central Administrative Tribunal, Principal Bench

O.A. 1722/98

New Delhi, this the 14th day of November, 2000

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. M.P. Singh, Member (A)

1. Jwala Prasad S/o Shri Gopal Prasad
working under Chief Engineer Bridge
(Engg Branch).
2. Ram Kumar S/o Shri Amir Chand
working under Dy. CE/P&D
3. G. Prabhakar S/o Sh. P. Gopalan
Working Under: SW/Coordn/Works
4. Shiv Balak S/o Sh. Ram Sax
Working under:- Dy./CE/P&D
5. Bikram Prasad S/o Shri Ram Jatan Prasad
working under:- Dy. CE/P&D ..Applicants

(All the applicants are working at Baroda House
as Khalesi)

By Advocate Shri U. Srivastava.

Versus

Union of India Through

1. The Secretary,
Ministry of Railway, Rail Bhawan,
Rail Bhawan,
New Delhi.
2. The General Manager,
Northern Railway, Baroda House,
New Delhi. ..Respondents

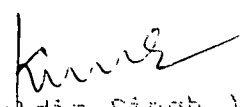
By Advocate: Shri R.L. Dhawan.

ORDER (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

Shri Srivastava, learned counsel for the
applicants submits that his clients have not contacted him
for a long time and under the circumstances, he seeks
permission to withdraw the O.A. The O.A. is dismissed as
withdrawn.


(M.P. Singh)
Member (A)


(Kuldip Singh)
Member (J)

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